

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1233(CHE)/2022 in MA/987/2019

PETITION NUMBER : IBA/330/2019

NAME OF THE APPLICANT : Sri Priya Kumar (Liquidator) of Perfect International Fabricators Pvt Ltd

NAME OF THE RESPONDENT(S) : Deepak Parasuraman & Another

UNDER SECTION : Sec 66(1) r/w Sec 67 of IBC, 2016

ORDER

Ld. Counsel Mr. Anish G K for the Applicant. Ld. Counsel Ms. Aanchal for R1. Ld. Counsel Mr. Athiban Vijay for R2.

In this case the Applicant has filed a memo dated 12.01.2024 stating that they have received the amount of Rs.64 lakhs and would like to withdraw the Application.

Counsel for R1 has stated that R2 has not paid his share of the amount and therefore they are at liberty to pursue the recovery of the same from R2.

In view of the above, **IA(IBC)/1233(CHE)/2022 is disposed off as withdrawn.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk